

LOK SABHA
UNSTARRED QUESTION NO. 1191
TO BE ANSWERED ON 25TH NOVEMBER, 2019

Status of Gas Pipeline Projects

**1191. SHRI BALASHOWRY VALLABHANENI:
SHRI HIBI EDEN:
SHRI RAJU BISTA:**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the criterion and rules set for the petroleum companies for earmarking funds on the development work in the concerned district and State out of the income and royalty fund earned from the gas and petroleum products from the reserves of any State;
- (b) the details of the CSR fund allocated and spent on the development and other works in various districts of the country especially in Rajasthan, Maharashtra and Tamil Nadu during the last three years by concerned petroleum companies as per the said provisions;
- (c) whether the Government has any data about the CSR fund used for water recharge and water harvesting in Gujarat especially in Ahmedabad and whether there is any plan to use the CSR fund for water recharge, water harvesting, check dams etc. and if so, the details thereof; and
- (d) whether the oil PSU's worked independently or with some NGO's for implementing welfare schemes in the State and if so, the details in this regard?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) to (c) The Oil PSUs take up works in districts after approval from Competent Authority. Apart from that, as a part of their Corporate Social Responsibility (CSR), Oil PSUs have been undertaking CSR interventions around their work centres. Oil PSUs have been earmarking 2% of their Profits for CSR projects. CSR activities are undertaken under the heads identified under Schedule VII of the Companies Act 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Centric Initiatives and Care for the Elderly & Differently-abled persons.

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The CSR expenditure made by following Oil PSUs during the last three years are given below :-

(₹ in Crore)

Oil PSUs	2016-17	2017-18	2018-19
ONGC	525.90	503.44	614.64
BPCL	90.98	166.02	177.94
HPCL	108.11	156.87	159.81
IOCL	213.99	331.05	490.60
GAIL	92.16	91.65	119.29
EIL	11.00	14.74	10.04
OIL	108.37	100.58	133.39
NRL	20.70	46.24	54.85
CPCL	1.87	9.18	18.89

The project / activities wise details of the funds allocated and spent on the development and other works in various districts of the country including in Rajasthan, Maharashtra, Tamil Nadu and on water recharge and water harvesting in Gujarat during the last 3 years are available on the respective websites of the Oil PSUs.

- (d) CSR activities are undertaken by Oil PSUs themselves or through agencies/Departments of Central/State Governments as per their approved procedures.
